

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 12(ND)17
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: Mr. Anurag Agarwal V/s. M/s. Virtual Engineering Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Keshav Saini	} Advocate.	Petitioner	Ashis
2.	Mr. Ashis Goel			
1.	Ms. Chand Chopra Ms. Pavitra Kaur	} Adv.	Respondent no. 1.	Saini

ORDER

Ld. Counsels confirm that the dispute between the parties has been amicably settled. In terms of the settlement they need more time for compliance.

Re-notify this case for further consideration on 25.04.2017.

Sd/-
(S.K.Mohapatra)
Member Technical

Sd/-
(Ina Malhotra)
Member Judicial